No. 02/02/2021-NCLT NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3, CGO Complex, Lodhi Road, New Delhi- 110003 Dated, the <u>06 4</u> July, 2021

OFFICE MEMORANDUM

Subject:- Filling up the posts of **Assistants** on **deputation basis**, in different National Company Law Tribunal (NCLT) Benches.

Applications are invited for filling up the following posts of Assistants on deputation basis in different National Company Law Tribunal (NCLT) Benches. The tentatively vacancies are as under:

Sl. No	Bench	No. of Posts	Level in Pay Matrix as per Seventh Central Pay Commission
1.	New Delhi	06	Level-6 (Rs. 35400 – 112400)
2.	Ahmedabad Bench	02	
3.	Chennai Bench	02	
4.	Hyderabad Bench	02	
5.	Kolkata Bench	02	
6.	Mumbai Bench	02	

- 2. The details of the posts, along with eligibility criteria, educational qualification/experience etc. required for each category of post are given in the enclosed **Annexure-I**. The National Company Law Tribunal (Recruitment, Salary and other Terms and Conditions of Service of Officers and other Employees) Rules, 2020, may kindly be seen at NCLT website, i.e., https://nclt.gov.in under the link Public Notices.
- 3. The period of appointment on deputation will be initially for a period of three years or till further orders, whichever is earlier. Other terms and conditions of service shall be governed by O.M. No. 6/8/2009-Estt..(Pay II) dated 17th June, 2010 of Department of Personnel & Training, Ministry of Personnel Public Grievances & Pensions, Govt. of India, as amended from time to time.
- 4. The officers and staff joining/already joined in NCLT on deputation, and already availing GPRA facility in their parent body, have been allowed to continue the benefit of GPRA on joining NCLT. However, the officers and staff not already availing GPRA in their parent body will not be eligible to apply for General Pool Residential Accommodation on joining NCLT on deputation.
- 5. Maximum age limit for appointment on deputation to the above posts is 56 years as on the closing date of receipt of applications.

- 7. Those who applied in response to advertisement dated 17.08.2020 need not apply.
- 8. Last date for receipt of applications is **31.08.2021**.
- 9. Application in the prescribed proforma (Annexure-II) complete in all respect along with the certificate attached to the application from the employer/head of office/forwarding authority and certified copies of ACRs/APARs for the last five years, may be sent to the following address:-

The Secretary, National Company Law Tribunal, 6th Floor, Block No. 3, C.G.O. Complex, Lodhi Road, New Delhi – 110 003.

(Dr. Uttam Kumar Pahari)

Joint Registrar, NCLT, New Delhi

Email: admn@nclt.gov.in; Tel: 011-24363667

DETAILS OF POSTS ALONG WITH ELIGIBILITY CRITERIA, EDUCATIONAL QUALIFICATION / EXPERIENCE ETC. REQUIRED.

S1.	Name of	Tentative	Level in	Eligibility criteria, educational qualification / experience etc.
No.	Post	No. of	pay	required for appointment on deputation.
νο.	1 050	Post (s)	matrix	
1	Assistan	16	Level-6	Officials working under Central or State Governments or
1	ts		(Rs. 35400	Union Territories or Courts or Tribunals:
			- 112400)	(a) (i) holding analogous post on regular basis; or
			,	(ii) a post in level-5 in pay matrix of Seventh Central Pay Commission or equivalent with six years' regular service in the grade; or
				(iii) a post in level-4 in pay matrix of Seventh Central Pay Commission or equivalent with ten years' regular service in the grade.
				(b) having knowledge of computer operation.
				Note 1: The departmental officers in the feeder grade who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion.
				Note 2: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment shall ordinarily not exceed three years.
				Note 3: The maximum age limit for appointment by deputation shall not be exceeding fifty six years as on the closing date of receipt of applications.
				Note 4: For purposes of appointment on deputation, absorption basis, the service rendered on a regular basis by an officer prior to 01st January, 2016 or the date from which the revised pay structure based on the Seventh Central Pac Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding level in the Pay Matrix of the Seventh Central Pay Commission.

APPLICATION FOR THE POST OF ASSISTANT ON DEPUTATION BASIS IN NATIONAL COMPANY LAW TRIBUNAL

Paste here self
attested passport size
coloured photograph

			ASSISTANT
1.	Post Applied For	:	ASSISTANT
2.	Preference for Bench (only one bench may be opted)	:	
3	Name (IN BLOCK LETTERS)		
4.	Date of Birth	:	
5.	Date of retirement	:	
6.	Service to which you belong	:	
7.	Whether SC/ST	:	
8.	Office Address	:	
	Telephone No.	:	
	Fax No.	:	
9.	Correspondence Address	:	
	Telephone No.	:	
	Mobile No. (mandatory)	:	
	Email id (mandatory)	1:	
10.	Permanent Address	:	
11.	Level in Pay Matrix along with Present Pay, Present Post held and date of present posting	:	

2.	Educational Qualifications (Matric onwards)										
2.	Exam Passed		Name of		Year of Passing		Duration of Course		Subjects		Percentage of Marks (Mention Distinction, if any)
13	Details of employment (in Chron Sl. Name of the No office			Period		Nature of appointm ent (Regular/ Ad-hoc/ Deputatio Level in Pay Matrix/Pay Band and Grade Pay	Nature of duties				
						Fron	1	10	n)		
	_										
	Appli	cant not	holding	the po	st in	the Pay	y Ma 'her	atrix/F Pay-So	Pay Band/Gi cale /Pay Ba	ade Pay perta nd/Grade Pa	aining to the Central y and the equivalent
	Gove Pay N	Matrix / Pa	av Bana	/ Glaut	: 1 ay	as per		Centra .	l Governmen	nt	9
	Government should clearly mention his/her ray Pay Matrix/Pay Band/Grade Pay as per the Central Government. 14. Nature of present employment i.e. Permanent/Ad-hoc/ Temporary										
	15. In case the present employment is held on deputation, please state: a) The date of initial appointment: b) Period of appointment: c) Name and address of the present office / organization: d) Name and address of parent office/organization:										

16.	Details of training undergone				
	C. C. L. Language	:			
17.	Details of proficiency in computer				
18.	Any other information, applicant	:			
	wants to furnish				
19.	Please state briefly how you find yourself	best suitable for the post applied for:			
Sele	e Curriculum Vitae duly supported by docu	ncy circular/advertisement and I am well aware that ments submitted by me will also be assessed by the for the post. It is also certified that the information at of my knowledge. In the event of my selection I rices attached to the post.			
Pla	ace:	Signature of the Candidate			
Da	ate:	Address:			
	Cortificate to be furnished by the Emp	ployer/Head of Office/ Forwarding Authority:			
		are correct and			
he	Certified that the above particulars furnished, she possesses educational qualifications	and experience mentioned in vacancy circular. It is			
al	lso certified: -	y case or criminal case pending or contemplated			
	1. That there is no vigilance/disciplinary against Shri/Smt.	·			
	2. That his/her integrity is certified	is included / photocopies of the ACRs/APAR			
	3. That his/her CR/ APAR dossier in C	original is enclosed/photocopies of the ACRs/APAR by an officer of the rank of Under Secretary to the			
	Government of India or above, are en	iclosed.			
Government of India or above, are enclosed. 4. That no major/minor penalty has been imposed on him/her during the last ten 5. That the cadre controlling authority has no objection to the consideration of the					
	5. That the cadre controlling authority is for the post applied for.	tas no object.			
F	Place:				
I	Date:	Signature :			
		Name : Designation :			
		Tel. No.			
		(Office Seal)			
	List of enclosures:				
	1.				
	2.				